

They do not show as much interest as I thought, the subject would evoke in this country. But I have requested the Gajendragadkar Committee to complete their labours as quickly as possible; in fact, I have told them that it is Shri Madhu Lsmaye's Bill and I cannot indefinitely tell him that the Committee's report is coming. I would like to inform Shri Madhu Lsmaye that it has created a distinct impression on Justice Gajendragadkar. I hope, the Committee's report would be available by the end of July after which the matter will be taken up.

I think, I have answered all the points and I do not want to make any general points. I want to conclude by saying that this University Grants Commission (Amendment) Bill, which will now become an Act, usher in a new era of academic development in the field of our education.

MR. DEPUTY-SPEAKER : The question is :

"That the Bill, as amended, be passed."

*The motion was adopted.*

MR. DEPUTY-SPEAKER : We now take up the Private Members' Business. We have encroached upon this Private Members' business which is a very precious right of the hon. Members, and, I think, we shall extend it by 15 minutes at the end. Shri Randhir Singh,

SHRI C. K. BHATTACHARYYA : Before this discussion begins, I may make a request to you. My Resolution comes next. I may be given two or three minutes at the end to move my Resolution.

15.15 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTION

SIXTY-THIRD REPORT

SHRI RANDHIR SINGH (Rohtak) : I beg to move :

"That this House do agree with the Sixty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th May, 1970."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Sixty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th May, 1970."

*The motion was adopted.*

15.16 hrs.

RESOLUTION RE ECONOMIC AND SOCIAL PROBLEMS OF WEST BENGAL—Contd.

MR. DEPUTY-SPEAKER : We shall now take up further consideration of the Resolution moved by Shri Indrajit Gupta. Shri Indrajit Gupta to continue his speech.

SHRIMATI ILA PALCHOWDHURI (Krishtnager) : I have an amendment to the Resolution. It has been circulated also.

MR. DEPUTY-SPEAKER : That you can move after his speech is over.

SHRI INDRAJIT GUPTA (Alipore) : Mr. Deputy-Speaker, Sir, although the Minister in charge is busy some other confabulations at the moment, for the benefit of the House, I would like to read out the text of the Resolution which I moved on the last occasion. It reads :

"This House is of opinion that, in the administration of West Bengal under President's rule, Government should give top priority to solution of urgent economic and social problems such as land reform, unemployment, refugee rehabilitation, development of Calcutta, etc."

Now, I wish to make it quite clear at the very outset that I do not harbour the slightest illusion that the problems which I propose to highlight can be tackled by the